

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 204 of 2017 (SZ)**

**Applicant(s)**

Bhoja Shetty  
"Durga Nilaya" Upparigemane,  
Yaiagoli, Shivapura Post,  
Karkala Taluk, Udupi District  
Karnataka 576112  
And other

Vs.

**Respondent(s)**

The Deputy Commissioner/Chairman,  
District Stone Crushers Licensing and  
Regulation Authority,  
Office of the Deputy Commissioner,  
"Rajathadri" Manipal, Udupi and 3 others

**Legal Practitioners for Applicant(s)**

Mr. Ranjan Shetty

**Legal practitioners for respondent(s)**

M/s Devraj Ashok for R1 to R3  
M/s T.S. Gopalan for R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 31.08.2018 Applicant counsel present. R4 counsel present. Mr.Devaraj Ashok already filed Memo of Appearance for R2 & R3 on 17.04.2018. For appearance of R1 to R3 and reply of R1 to R4, call on 28.09.2018.  (Tmt. Meena Satheesh) Registrar